## CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## O.A.No.226/96

Wednesday, this the 9th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

EJ Cletus,
Retired Driver, Grade I,
Custom House, Cochin-9.
(residing at Etturuthil House,
Yesoram Cology, Mamangalam,
Cochin-682 025).

- Applicant

By Advocate Mr VR Ramachandran Nair

Vs

- Union of India represented by the Secretary, Ministry of Finance, Department of Revenue, New Delhi.
- 2. The Commissioner of Customs, Custom House, Cochin-9.
- 3. The Deputy Commissioner, Custom House, Cochin-9. - Respondents

By Advocate Mr TPM Ibrahim Khan, SCGSC

ORDER

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

As the applicant in this case expired on 2.3.97, the application abates.

Dated, the 9th April, 1997.

PV VENKATAKRIŠHNAN ADMINISTRATIVE MEMBER

AV HARIDASAN VICE CHAIRMAN

trs/94